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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.119/ BB/2018	For settlement	Sec 9 of I&B code	M/s Ram charan Company Pvt Ltd	Crest Law Partners	M/s Bremels Rubber Industries Pvt Ltd	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


PETITIONER/s :

  
JACOB ALEXANDER

RESPONDENT/s :

**ORDER**

Heard Shri Jacob Alexander, learned Counsel for Petitioner.  
At the request, post the case on 27/09/2018, and no further adjournment  
will be granted.

  
MEMBER (T)

  
MEMBER (J)

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